

The Minister of Labour and Rehabilitation (Shri Hathi): (a) and (b). The Act is already applicable to all establishments, including handloom establishments employing 20 or more persons, from the accounting year commencing on any day in the year 1964.

Employees of the Late Maharaja of Sirmur

4613. **Shri Pratap Singh :**

Shri Virbhadra Singh :

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any representation on behalf of the household employees of the late Maharaja of Sirmur in Himachal Pradesh regarding the non-payment of their salaries since the demise of the Maharaja;

(b) whether it is a fact that the Gaddi of Sirmur has lapsed to Government; and

(c) if so, who is liable to pay the arrears of salary, allowances and pensions, if any, to the employees and to meet other household liabilities of the late Maharaja?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Yes, Sir.

(b) the President has decided not to recognise any person as successor to the late Ruler of Sirmur.

(c) The claims of the household employees and any other liabilities of the late Ruler would be governed by the normal law.

दिल्ली में निरीक्षक/उप-निरीक्षक

4614. श्री राम चरण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली पुलिस में निरीक्षकों/उप-निरीक्षकों की संख्या कितनी है;

(ख) उनमें से कितने व्यक्ति अनुसूचित जातियों के हैं;

(ग) क्या अनुसूचित जातियों के उम्मीदवारों के लिये आरक्षित सब पदों को भरा गया है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) निरीक्षक-122

उप-निरीक्षक 732

(ख) निरीक्षक शुन्य

उप-निरीक्षक 47

(ग) और (घ) . सीधी भरती के मामले में अनुसूचित जाति के उम्मीदवारों के लिये स्थानों के आरक्षण के आदेशों का कड़ाई के साथ पालन किया जा रहा है । पदोन्नति द्वारा भरे जाने वाले पदों में स्थानों के आरक्षण का प्रश्न विचाराधीन है ।

Hindi Training

4615. **Shri Ram Charan :** Will the Minister of Home Affairs be pleased to state:

(a) the number of those Lower Division Clerks who have passed the examination in Hindi Shorthand under the Hindi Training Scheme so far;

(b) the number of those employees amongst them whose services for Hindi shorthand have been utilized so far; and

(c) if their services have not been utilized, the steps being taken by the Government in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla) : (a) 48.

(b) and (c). The Scheme for training of Central Government employees in